

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5325
ANSWERED ON:27.04.2015
HEALTH INSURANCE SCHEME
Mullappally Shri Ramachandran

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Employees State Insurance Corporation (ESIC) proposes to provide options to its subscribers for choosing other health insurance schemes approved by Insurance Regulatory Development Authority;
- (b) if so, the details thereof; and
- (c) the present status of the said proposal?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): It was stated in the Finance Minister's Budget Speech for 2015-16 vide para 62 that, "With respect to ESI, the employee should have the option of choosing either ESI or a Health Insurance product, recognized by the Insurance Regulatory Development Authority (IRDA). We intend to bring amending legislation in this regard, after stakeholder consultation".

Accordingly, the Employees State Insurance (ESI) Corporation has initiated stakeholder consultation process required for amending the Employees State Insurance Act, 1948 for providing option to employees to choose ESI or Health Insurance Product, recognized by IRDA. The matter was placed for consideration of the ESI Corporation at its 165th meeting held on 07.04.2015.